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**GOVERNMENT OF MEGHALAYA**  
**FOREST & ENVIRONMENT DEPARTMENT**  
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**No.FOR/CC/8/2019/Vol-III/484**

**Dated: Shillong, the 30<sup>th</sup> August, 2024.**

From : Shri R. Nainamalai, IFS.,  
Secretary to the Government of Meghalaya,  
Forest & Environment Department.

To,  
The Chairperson,  
National Green Tribunal,  
Principal Bench, New Delhi.

Subject : Submission of Six Monthly Progress Report to the Hon'ble  
National Green Tribunal (Principal Bench) in compliance of the  
directions of the Hon'ble NGT (PB) dated 29.02.2024 in O.A. No.  
606 of 2018 in respect of the State of Meghalaya.

Respected Sir,

Enclosed herewith is the Six Monthly Progress Report in the  
matter of Solid and Liquid Waste Management in the State of Meghalaya in  
compliance with the direction of the Hon'ble National Green Tribunal dated  
29.02.2024 in O.A. No. 606 of 2018 in respect of the State of Meghalaya.

The Six Monthly Progress Report has been duly approved by the  
Chief Secretary, Government of Meghalaya.

Yours faithfully,



Secretary to the Government of Meghalaya  
Forest & Environment Department

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**SIX-MONTHLY PROGRESS REPORT ON  
COMPLIANCE OF DIRECTIONS OF THE HON'BLE  
NATIONAL GREEN TRIBUNAL (P.B) IN OA No.  
606/2018 IN RE: COMPLIANCE TO MUNICIPAL  
SOLID WASTE MANAGEMENT RULES, 2016 AND  
OTHER ENVIRONMENTAL ISSUES**

**Government of Meghalaya**

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## 1 BACKGROUND

In compliance with the directions of the Hon'ble NGT vide order dated 29.02.2024, the State Government has taken several steps to improve the solid and liquid waste management in the State. All efforts have also been made to collect the requisite fund to meet the expenditure, to bridge the gap in solid and liquid waste management and as directed by the Hon'ble NGT vide their order dated 22.12.2022.

## 2 DIRECTIONS OF THE HON'BLE NGT

### 2.1 HON'BLE NGT (PRINCIPAL BENCH) VIDE JUDGMENT ORDER DATED 22.12.2022.

The Hon'ble NGT (Principal Bench) vide judgment and order dated 22.12.2022 in OA No. 606/2018 had made several observations/directions in the context of the State of Meghalaya:

- i. The State of Meghalaya will take further measures in relation to solid and liquid waste management by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent possible and wherever found viable.
- ii. Environment Restoration plans shall be executed at the earliest simultaneously in all districts/cities/ towns/ villages in a time bound manner.
- iii. It will be open to the State Government to plan to raise the requisite funds from generators/contributors of waste or by any other legal means.
- iv. In the recent order of Hon'ble NGT dated 01.09.2022 in O.A No. 606/2018 (in respect of State of West Bengal), compensation was determined @ Rs. 2 Crore per MLD for untreated liquid waste and for unprocessed legacy waste @ Rs. 300 per MT to be utilized for

- restoration measures, including preventing discharge of untreated sewage and solid waste treatment/processing facilities etc.
- v. Applying the latter compensation scale, considering the statement, the gap in sewage generation and treatment is taken to be 50 MLD, and the gap in solid waste management around 3 lakh MT for legacy waste, the estimated environmental compensation comes to around Rs 109 Crores.
  - vi. The Hon'ble Tribunal took due notice of the letter of financial commitment filed by the State Government on 22<sup>nd</sup> December 2022 in the Hon'ble NGT to bridge the gap in solid and liquid waste management in the State wherein the State had pledged a sum of Rs 109 Crores for the aforesaid purpose which will be kept in a ring-fenced account to meet the expenditure required on account of the gap in solid and liquid waste management.
  - vii. In due acceptance of the previously mentioned pledged sum of Rs 109 Crores, the Hon'ble NGT was pleased to refrain from imposing any punitive compensation on the State of Meghalaya.
  - viii. The Hon'ble NGT also directed that Six monthly progress reports with reference to progress achieved in utilization of the aforesaid compensation sum for the purpose of liquid and solid waste management shall be filed by the Chief Secretary with a copy to the Registrar General of the NGT by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF and copies thereof may be furnished to the NMCG, MoUD, and CPCB part from placing the same on the website of the State Government.

## **2.2 HON'BLE NGT (PRINCIPAL BENCH) ORDER DATED 29.02.2024.**

### **2.2.1 Solid Waste Management**

The Hon'ble NGT (Principal Bench) vide order dated 29.02.2024 in OA No. 606/2018 had made several observations/directions in the context of Meghalaya:

- ix. In the recent order of Hon'ble NGT dated 29.02.2022 in O.A No. 606/2018 (in respect of State of Meghalaya), the Hon'ble NGT took due notice of the current level of total solid waste generation which was reported as 182.50 TPD and there was no change in the figure as compared to the earlier report.
- x. The Hon'ble NGT took due note of the gap of 103.9 TPD in waste processing as 78.6 TPD is reported to be processed by various methods. However, quantities processed by each plant have not been disclosed including the utilization of products and rejects. Further, 30.1 TPD of waste is transported to landfill which is not considered as an acceptable waste processing method as per MSW Rules, 2016.
- xi. The Hon'ble NGT took due notice of legacy waste which has not been remediated and in 2.88 lakh MT of legacy waste, there is an addition of 103.9 TPD of unprocessed waste as legacy waste. The Hon'ble NGT also noted that 1.43 Lakhs MT is to be remediated for six urban towns, which means, significant amount of legacy waste to the extent of 1.45 Lakh MT will be remaining in other towns and this may be causing damage to the environment and public health. It is necessary that proper assessment of waste generation and waste processed and that of legacy waste is done.

#### 2.2.2 Sewage Management

- i. In terms of sewage generation, there is no change in the quantity of sewage generation reported in the year 2022 and now which is 51.0 MLD. The Hon'ble NGT also took due note on the marginal increase in sewage treatment through FSTPs and there is still a gap of 51.0 MLD as was reported in the year 2022.
- ii. The Hon'ble NGT also noticed that no urgency is felt to shorten the timeline to set up and operate STP of 13.915 MLD and the FSTPs; meaning thereby, untreated sewage is contaminating natural streams and rivers.

- iii. During the interaction, there was no clear disclosure made in respect of in-situ remediation and results achieved; hence, expenditure in this direction without yielding results could be futile.
- iv. The Hon'ble NGT also took due note on the reports that do not disclose status of action taken as directed in Para 35 of the order dated 22.12.2022 to the effect that there should not be disposal of faecal matter in rivers/ streams through pit latrine and it was directed by the Hon'ble NGT for launching of special drives to stop such practice in next four months.
- v. The Hon'ble NGT directed the State of Meghalaya to file next half yearly report keeping in view the above observations at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF / OCR Support PDF and not in the form of Image PDF.

### **2.3 HON'BLE NGT (PRINCIPAL BENCH) ORDER DATED 08.04.2024 (IN RESPECT OF STATE OF KERALA)**

In the recent order of Hon'ble NGT dated 08.04.2024 in O.A No. 606/2018 (in respect of State of Kerala), the Hon'ble NGT noticed that the compliance report on different issues has not been filed by the State of Kerala in a systematic manner. Hence, it was directed by the Hon'ble NGT that in the forthcoming reports, the State of Kerala in addition to other information, will also disclose the information in a tabulated form as provided in the orders. The same was also directed to be circulated to the Chief Secretaries of all the States for disclosing the related information.

## **3 SOLID WASTE MANAGEMENT**

With reference to the physical progress in the Solid Waste Management sector, the State has increased its collection, transportation, and processing of solid waste, in terms of volume, thereby reducing the gap correspondingly.

Progress in relation to Solid Waste Management as per the prescribed format by the Hon'ble NGT is enclosed herewith as Annexure I, and the summary of the Progress report is depicted in Table 1.

#### 4 LEGACY WASTE MANAGEMENT

With reference to the physical progress in the Legacy Waste Management, Landfill Remediation project of 3,42,168 Metric Tons, for Shillong and Tura Town project has started in the month of June 2024 and the work is ongoing; the expected time of completion is within 18 months for Shillong and 24 months for Tura. **22,223 Metric Tons** of waste has been processed so far. Legacy waste remediation for other Urban Towns of Meghalaya- Preliminary activities are being initiated. The Detailed Project Reports are being prepared by the respective Urban Local Bodies.

Progress in relation to Legacy Waste Management as per the prescribed format by the Hon'ble NGT is enclosed herewith as **Annexure II**, and the summary of the Progress report is depicted in Table 2.

#### 5 LIQUID WASTE MANAGEMENT

In the Liquid Waste Management sector, notable progress has been made in setting up and operation of treatment plants.

Progress in relation to Liquid Waste Management as per the prescribed format by the Hon'ble NGT is enclosed herewith as **Annexure III**, and the summary of the Progress report is enclosed in Table 3.

##### 5.1 STRATEGY IN REDUCING THE GAP IN LIQUID WASTE MANAGEMENT:

- i. At present the State Government has mandated all the households to construct septic tanks & soak pits for black water treatment. All commercial establishments along with the septic tanks & soak pits are also mandated to install Effluent Treatment Plants.

- ii. Faecal Treatment Plants are also being constructed and operationalized in 6 Urban Towns and will be established in the remaining Urban Towns.
- iii. In consideration of the various factors like topography, site conditions, accessibility and social acceptance, the State Government has decided to setup decentralized Sewage Treatment Plants (STPs) across all cities and towns. Teams of Government & ULB officials have visited sites in the region where functional decentralized treatment plants have been put in place. Based on the findings and recommendations of the teams, pilot projects have been initiated. To achieve this objective of treatment of 100% of Wastewater generated, the Government is in the process of engaging Technical Support Consultant for preparation of Designs & DPRs.



## 6 OTHER INTERVENTIONS

Apart from the above progress, the State Government has also initiated various interventions in order to reduce the gap of Waste Management in the State and the details are enclosed as **Annexure IV** comprising various items of progress depicted in tabular forms, (table 4) Status of setting up of Integrated Scientific Waste Management Facilities, (table 5) Status of Solid Waste Management projects currently being undertaken, (table 6) Existing Liquid Waste Treatment Plants, (table 7) Liquid Waste Treatment Plants nearing completion, (table 8) Other Liquid Waste Treatment

Facilities of Nallah In-Situ Remediation & Water Quality Test Report, (table 9) Status of Liquid Waste Management projects under consideration.

Apart from the above Interventions the State Government has also initiated development plans with an objective to reduce the gap of Waste Management in the state the details of which are as follows:

### **6.1 PROPOSED LIQUID WASTE MANAGEMENT IN NEW TOWNSHIP**

To address the challenges in existing city, the Government is planning new cities based on sustainable principles that integrate land use and transportation. The state is developing the New Shillong Township (NST) in two phases: Phase I at Mawdiangdiang and Phase II at Mawkhanu. NST aims to boost economic drivers such as tourism, IT, agriculture, and culture while maintaining harmony with nature.

In Phase I at Mawdiangdiang, experts are collaboratively creating a holistic master plan. This plan includes various aspects of urban development, such as waste management strategies. The focus is on establishing an Administrative City with modern infrastructure, including state-of-the-art administrative buildings, residential areas with amenities, green spaces, and well-planned transport networks. The goal is to implement efficient systems for both solid and liquid waste management, minimizing environmental impact.

Phase II at Mawkhanu, New Shillong Knowledge City, reflects the State's commitment to sustainable and innovative urban development. Under the Challenge Fund for Incubation of New Cities by the Government of India, the state has submitted a proposal worth Rs. 500 crores. This comprehensive plan includes strategies for both solid waste and sewage management. The earmarked cost is Rs.71.67 crore for laying of 17.2 kms sewerage networks and for installation of a 15 MLD STP with MBR technology.

### **6.2 WAH UMKHRAH RIVER FRONT DEVELOPMENT PROJECTS**

As part of the efforts to rejuvenate the major river flowing through the capital city, a Wahumkhrah Riverfront Development Project has been

initiated at a cost of Rs. 39.75 crores. The works to be taken up include development of the riverbanks, de-siltation, garbage-removal and beautification of the banks with creation of public spaces.

### **6.3 PROVISION OF TRANSPARENT WIRE MESH FENCES**

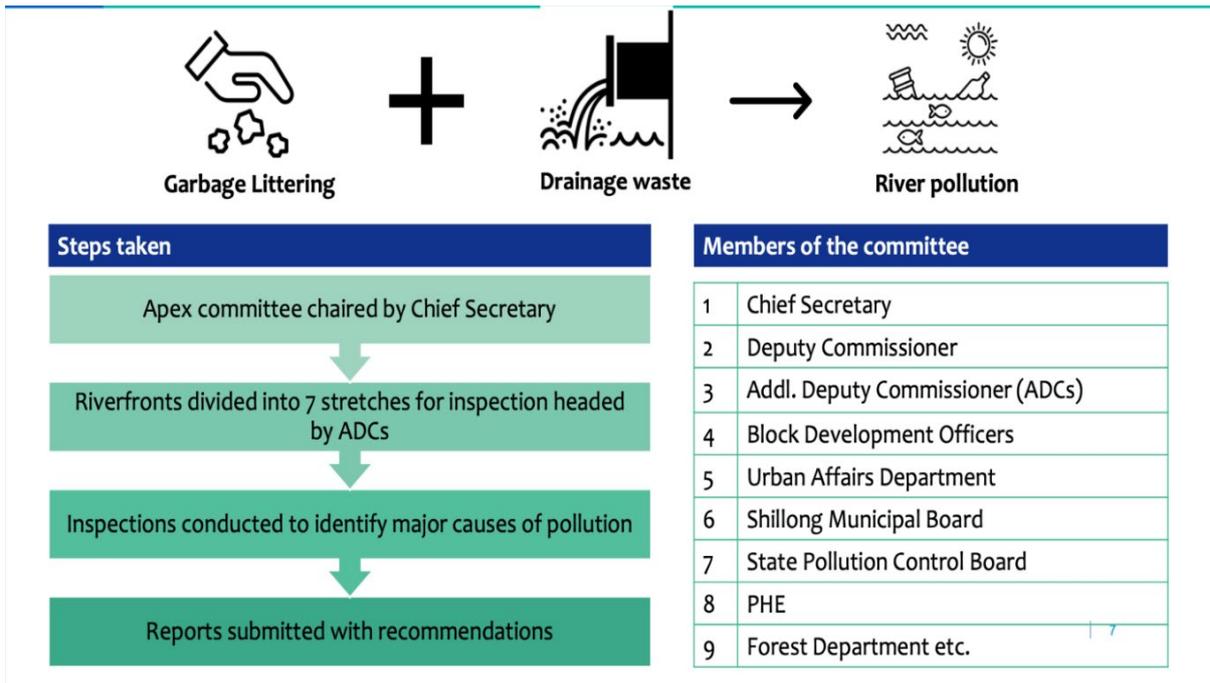
An intervention which is a part of the comprehensive plan for the rejuvenation and restoration of the Umkhrah, Umkhen, and Umshyrpi rivers has also been initiated and a DPR for 6.3 kms of River stretches with an estimated cost Rs. 8.39 crores is being examined. Through this project, transparent fences will be installed at a number of vulnerable stretches along the rivers and their tributaries. The main objective of these fences is to prevent disposal of waste on the drains and streams and thereby improving the aesthetic and ecological value of these water bodies. Through this project the gap between generation and collection of solid waste will be significantly bridged and also foster community involvement in environmental conservation.

## **7 SPECIAL DRIVES & AWARENESS**

The Government of Meghalaya has also undertaken measures to inculcate behavioural changes through awareness programmes, community participation programmes and capacity building programmes of the Urban Local Bodies. The details of the recent and ongoing interventions are as follows:

**7.1 RIVER REJUVENATION & RESTORATION COMMITTEE**

An Apex Committee was constituted for monitoring rejuvenation of Umkhrah, Umshyrpi and Umkhen rivers. The riverfront was divided into seven (7) stretches for inspections of pollution. Major intervention includes installation of chain link fencing, wire mesh (garbage) traps on feeder drains, penalties on violators, installation of CCTV’s.



**7.2 WASTE MANAGEMENT BASELINE STUDIES**

A survey is being conducted in the Shillong Municipality to assess (a) status of solid waste management on disposal, collection, segregation, and processing and (b) status of sewage management with respect to sewage discharge, methods of treatment at Household level, conditions of septic tanks, etc. A total of 33,281 households have been covered. The key features include community involvement, GIS Map for catchment of outfalls, technology intervention for real time collection and management, development of an immediate response and respondent support line.



### 7.3 CHAIN LINK FENCING

To prevent the illegal dumping of waste in the open drains rivers and their tributaries, the Shillong Municipal Board has erected fencing of total of 2.76 Km chain-link at the garbage vulnerable points.



### 7.4 MY CITY CAMPAIGN

To bring the Stakeholders on Board with the Objective of collective responsibility towards Clean and better Environment, the Urban Affairs Department has introduced Community Owned Programme “My City Campaign” in which localities would come forward with proposals on Clean and Beautiful Localities and the Department would facilitate the campaign by assisting the localities in terms of Financial, Technical, and other assistance. One of the themes of My City Campaign is clean city which emphasizes on the importance of reducing pollution, improving waste management, and enhancing the cleanliness of streets, parks, markets, etc.



### 7.5 REGULAR CLEANING DRIVE

Apart from the daily activities on sweeping of roads, cleaning drains, the Urban Local Bodies also engage regular special cleaning drives in which various schools colleges and Environment NGO and Market Associations are also engaged.



### 7.6 INSPECTIONS AND MONITORING

To prevent the defaulters from indiscriminate littering and discharge of Liquid Waste, regular inspections and monitoring is being conducted by the ULBs and Department Officials.



Apart from the above Special Drive, the State Government is also conducting various programmes of building the capacity of the Urban Town officials of Meghalaya seeking cooperation. In an effort to generate awareness amongst the citizens & stakeholders, various IEC activities are being conducted in all the Urban Towns of Meghalaya. The details of the conducted & ongoing programmes are enclosed as **Annexure V**.

## 8 RING FENCED ACCOUNT

The State Government in compliance to the Hon'ble NGT direction vide order dated 22<sup>nd</sup> December 2022, has put in all efforts and has been able to collect the requisite committed fund to meet the expenditure bridging the gap in solid and liquid waste management. The details are as follows: - i) Funds collected and placed in the Ring-fenced account and operated by the Chief Secretary, Govt. of Meghalaya, (ii) Funds utilized after 22<sup>nd</sup> Dec 2022, being the date of judgment of the Hon'ble NGT as referred above, for the purpose of meeting the gap pertaining to solid and liquid waste management in the State though not placed in the Ring fenced Account, because of the constraints imposed by the project/scheme sanctioning authority and other operational reasons viz the limitations of SNA account, (iii) Sum utilized from the Ring fenced Account for the aforesaid purpose are enclosed as **Annexure VI**.

## 9 ANNEXURES

### 9.1 ANNEXURE I

#### Daily Solid Waste generation & treatment details:-

(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plants to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Time lines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Shillong Municipal Board	90	90		49	18	5	18	a) Compost b) Sanitary Landfill c) To Cement Plan d) To Recyclers	-	49	5	18	-	Sep-25	2.125 Cr.	25 TPD MRF (Tender initiated)
														Oct-24	16 Cr	Solid Waste Project - Smart City (Marten) Works Completed and its under trail run
Shillong Cantonment Board	9	9					1	d) to Recyclers	-				-	Sep-25	0.17 Cr	2 TPD MRF (DPR under preparation)
Tura Municipal Board	36.5	36.5		0	0	0	4	d) to Recyclers	-	-	-	-	-	Mar-25	0.893 Cr.	10.5 TPD MRF (Tender initiated)
Jowai Municipal Board	20	20		1	0		2	a) Compost d) to Recyclers	-	1	-	-	-	Mar-25	0.34 Cr.	4 TPD MRF (Tender initiated)
														Mar-25	0.69 Cr.	6 TPD Composting (Tender initiated)
														Mar-26	13.36Cr.	10 TPD Compost Plant Khliehriat (Work under progress)

## Daily Solid Waste generation &amp; treatment details:-

(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plants to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Time lines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Williamnagar Municipal Board	12	12		0	0	0	3	d) to Recyclers	-	-	-	-	-	Jan-25	0.298 Cr	3.5 TPD MRF (Work Started)
														Jan-25	0.633 Cr.	5.5 TPD Composting (Work Started)
Resubelpara Municipal Board	10	10		0	0	0	2.5	d) to Recyclers	-	-	-	-	-	Jun-25	0.255 Cr	3 TPD MRF (DPR under preparation)
														Jun-25	0.518 Cr.	4.5 TPD Composting (DPR under preparation)
Baghmara Municipal Board	6.5	6.5		0	0	0	0		-	-	-	-	-	Jun-25	0.17 Cr	2 TPD MRF (DPR under preparation)
														Jun-25	0.345 Cr.	3 TPD Composting(DPR under preparation)
<b>Sub Total (7 Municipal Boards)</b>	<b>184</b>	<b>184</b>	<b>0</b>	<b>50</b>	<b>18</b>	<b>5</b>	<b>30.5</b>		<b>0</b>	<b>50</b>	<b>5</b>	<b>18</b>	<b>0</b>		<b>35.797</b>	
Nongstoin Town Committee	15	15		0	0	0	3	d) to Recyclers	-	-	-	-	-	Jun-25	0.383 Cr	4.5 TPD MRF (DPR under preparation)
														Jun-25	0.805 Cr.	7 TPD Composting (DPR under preparation)
Mairang Town Committee	7	7		0	0	0	0.5	d) to Recyclers	-	-	-	-	-	Jun-25	0.17 Cr	2 TPD MRF (DPR under preparation)

Daily Solid Waste generation & treatment details:-																
(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plants to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Time lines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Nongpoh Town Committee	7	7		0	0	0	2	d) to Recyclers	-	-	-	-	-	Jun-25	0.4 Cr.	3.5 TPD Composting (DPR submitted)
														Jun-25	0.17 Cr	2 TPD MRF (DPR under preparation)
														Jun-25	0.345 Cr.	3 TPD Composting (Tender initiated)
<b>Sub Total (3 Town Committes)</b>	29	29	0	0	0	0	5.5	0	0	0	0	0	0		2.273	
Shillong - SUA (excluding SMB & SCB)	98	98		44	20	2	22	d) to Recyclers	-	44	2	20	-	*	*	*
<b>Sub Total</b>	98	98	0	44	20	2	22			44	2	20	0			
<b>Total</b>	<b>311</b>	<b>311</b>	<b>0</b>	<b>94</b>	<b>38</b>	<b>7</b>	<b>58</b>		<b>0</b>	<b>94</b>	<b>7</b>	<b>38</b>	<b>0</b>		<b>38.07</b>	

\* The current status includes 7 Municipal Boards, 3 Town Committees and Shillong Urban Agglomeration to indicate the comprehensive solid waste management scenario in the State. Further, treatment and disposal of solid waste in Shillong Urban Agglomeration areas is also undertaken by the Shillong Municipal Board.

**Table 1: Summary of current status of solid waste management in Meghalaya with reference to the status at the time of last hearing i.e., 29th February 2024**

Particular		Feb-24		Present Status	
a	Quantity of MSW generated (TPD)	182.5	100%	311	100%
b	Quantity of MSW processed (TPD)	79	43%	159	51%
	Final Destination of generated waste				
	1. Compost	48	26%	94	30%
	2. RDF	3	2%	7	2%
	3. Scraps (by the informal sector registered with the ULBs)	28	15%	58	19%
c	Quantity of Inert disposed in Secured Landfill Site	30.1	16%	38	12%
d	Gap in Solid waste Management UTs (TPD) [1(a)-1(b)-1(c)]	73.8	40%	114	37%

\* The current status includes 7 Municipal Boards, 3 Town Committees and Shillong Urban Agglomeration to indicate the comprehensive solid waste management scenario in the State. Further, treatment and disposal of solid waste in Shillong Urban Agglomeration areas is also undertaken by the Shillong Municipal Board.

## 9.2 ANNEXURE II

Legacy Waste											
(i) Name of the District/ ULB	(ii) Legacy waste Site (District wise)	(iii) Area Covered by legacy waste (District wise)	(iv) Quantity of Waste (in MT in each site)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timeline to process at each site	(viii) Final destination of the components at (v)	(ix) Action Plans to remediate and recover the site at (iii) (in sq.km) with earmark budget (District wise)
				a) Inert (%) (Construction Waste, Wood, Glass, etc)	b) Compost (%) organic	c) RDF (%) Plastic	d) If any other materials (%)				
Shillong Municipal Board	Marten	2.37 Acres	180,042.00	66	-	12	-	Bio-mining	Dec-25	a) Landfilling c) Cement Plant	15.30 Cr.
Shillong Cantonment Board											
Tura Municipal Board	Rongkhon Songitalre Dumpsite	5.74 Acres	162,126.00					Bio-mining	Jun-26	a) Landfilling c) Cement Plant	13.78 Cr.
Jowai Municipal Board	Mynkjai	2 Acres	63,900.00					Bio-mining	Dec-26		5.43 Cr.
Williamnagar Municipal Board	Upper Balsrigittim	0.74 Acres	36,210.00					Bio-mining	Dec-26		3.08 Cr.
Resubelpara Municipal Board	Mongpangro	0.59 Acres	33,485.00					Bio-mining	Dec-26		2.85 Cr.
Baghmara Municipal Board	Arapara	0.5 Acres	13,411.00					Bio-mining	Dec-26		1.14 Cr.
<b>Sub Total (7 Municipal Boards)</b>		11.94	489,174.00								41.58 Cr
Nongstoin Town Committee	Mawsmmai and Mawkadiang	1.44 Acres	20,000.00					Bio-mining	Dec-26		1.70 Cr.
Mairang Town Committee	Pyndengumiong	1.2 Acres	20,000.00					Bio-mining	Dec-26		1.70 Cr.
Nongpoh Town Committee	Umshangling	0.5 Acres	10,000.00					Bio-mining	Dec-26		0.85 Cr.
<b>Sub Total (3 Town Committees)</b>		3.14	50,000.00								4.25Cr
<b>Total</b>		<b>15.08</b>	<b>539,174.00</b>								<b>45.83 Cr</b>

\* The Legacy waste for Shillong city is inclusive of entire Shillong Urban Agglomeration. (Shillong Municipality, Shillong Cantonment and Suburbs). The increase in the legacy waste quantity has arisen after the reassessment of legacy waste of Tura Municipality and addition of three town committees.

**Table 2: Summary of the current status: legacy waste management in Meghalaya (urban towns)**

Particulars	Feb-24	Present Status: July 2024
<b>Estimated Legacy Waste to be cleared</b>	2,88,038 Metric Tons	2,88,038 Metric Tons
<b>Additional Untreated Waste</b>	-	2,51,136 Metric Tons
<b>Total Estimated Legacy Waste</b>	-	5,39,174 Metric Tons
<b>Status</b>	Shillong: Tender has been floated in December 2023 for Bioremediation of 155,600 Tons of Legacy Waste.	<p>Landfill Remediation project of 3,42,168 Metric Tons, for Shillong and Tura Town project has started in the month of June 2024 and the work is ongoing; the expected time of completion is within 18 months for Shillong and 24 months for Tura. <b>22,223 Metric Tons</b> of waste has been processed so far.</p> <p>Legacy waste remediation for other Urban Towns of Meghalaya- Preliminary activities is being initiated. The Detailed Project Reports are being prepared by the respective Urban Local Bodies.</p>





## Daily Liquid Waste (Sewage) generation &amp; treatment details:-

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority					
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Faecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality											
											Wet Land	Pond	River *	Sea	Other Water body	Timelines							Budget outlay (Cr.)	EC imposed
<b>Resubelpara Municipal Board</b>	Sewage generation	1.45	1.45		-	-	-	-	-	0.03 MLD - FSTP	0.52 MLD Black Water to Septic tank with Soak pit.			0.9 MLD Grey Water			Dec-26	4						
	Population	25818																						
<b>Baghmara Municipal Board</b>	Sewage generation	0.93	0.93		-	-	-	-	-	0.015 MLD - FSTP	0.34 MLD Black Water to Septic tank with Soak pit.			0.57 MLD Grey Water			Dec-26	2.5						
	Population	16546																						
<b>Subtotal 7 Municipal Boards</b>		375080	32.26		0.435					2.565	11.18			18.07				125.87						
<b>Nongstoin Town Committee</b>	Sewage generation	2.17	2.17		-	-	-	-	-	-	0.82 MLD Black Water to Septic tank with Soak pit.			1.35 MLD Grey Water			Dec-26	6						
	Population	38768																						
<b>Mairang Town Committee</b>	Sewage generation	1.08	1.08		-	-	-	-	-	-	0.41 MLD Black Water to Septic tank with Soak pit.			0.67 MLD Grey Water			Dec-26	3.25						
	Population	19373																						
<b>Nongpoh Town Committee</b>	Sewage generation	1.02	1.02		-	-	-	-	-	-	0.39 MLD Black Water to Septic tank with Soak pit.			0.63 MLD Grey Water			Dec-26	3.25						
	Population	18191																						
<b>Subtotal 3 Town Committees</b>		76332	4.27		0.00					0.00				2.65				12.5						

## Daily Liquid Waste (Sewage) generation &amp; treatment details:-

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)					(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority				
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Faecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality									
											Wet Land	Pond	River *	Sea	Other Water body							Timelines
<b>Shillong Urban Agglomeration (excluding SMB &amp; SCB)</b>	Sewage generation	15.33	15.33		-	-	-	-	-	-	5.83 MLD Black Water to Septic tank with Soak pit.	-	-	9.51 MLD Grey Water			-	-				
	Population	273835																				
<b>Subtotal</b>		273835	15.33		0					0	7.45			9.51				0				
<b>Total</b>		725247	51.86		0.435					2.565	18.63			30.23				138.37				

\*Note(v)b: Drain/ Stream/ River

**Table 3: Summary of the current status of liquid waste management in Meghalaya**

SN	Particulars	Feb-24		Present Status July 2024	
1	Sewage Generation (in MLD)	51		51.87	
2	Existing Treatment Facilities capable of treating the sewage presently (in MLD)	0.21		3	
3	Details of Treatment of Sewage				
	a. By STPs (in MLD)	-	-	0.43	
	b. Type of STPs (in MLD)	-	-	SBR/MBBR	
	c. FSTP (in MLD)	FSTPs	0.21	0.65	
	d. Nullah In - situ Remediation (in MLD)	-	-	1.92	
	d. Final Destination	Recycled/ discharge in drain storm		Recycled/ discharge in drain storm	
4	Details of disposal of untreated Sewage (in MLD)				
	a. Final destination of Discharge of untreated sewage (in MLD)	-		18.63	Black Water (Septic Tank)
		-		30.23	Grey Water (drains/streams/rivers)

## 9.4 ANNEXURE IV

Table 4: Current status of setting up Integrated Scientific Waste Management facilities in all Urban Towns.

Towns	Distri ct	Location	Area	Feb-24	Progress July 2024 (Present Status)
<b>Shillong</b>	East Khasi Hills	Nonghali (new and alternate site)	200 Acre	1. Land Survey completed. 2. Environment Impact Assessment (EIA) is undergoing	1. Land Survey completed. 2. Environment Clearance process ongoing– i. Online application completed. ii. Environment Baseline Monitoring Report completed. iii. Preparation of EIA/EMP plan is under progress.
<b>Tura</b>	West Garo Hills	Wakkagre	21.02 Acre	Direct Purchase- 1.5 Crore was paid	1. Land acquisition completed. 2. Environment Clearance process to be taken up.
<b>Williamnagar</b>	East Grao Hills	Rongakgre	37 Acre	Proposal moved to government by Director, Urban Affairs to go for Direct Purchase	1. Land acquisition completed. 2. Environment Clearance process to be taken up.

Towns	Distri ct	Location	Area	Feb-24	Progress July 2024 (Present Status)
<b>Resulbe lpara</b>	North Garo Hills	ElachiAp al	14 Acre	Waiting for approval from the Directorate on the Site finalization	<ol style="list-style-type: none"> <li>1. Proposal for land has been received.</li> <li>2. Direction has been sent to Task Force for further examination and other details for purchase.</li> </ol>
<b>Baghm ara</b>	South Garo Hills	Arapara	15 Acre	Waiting for approval from the Directorate on the Site finalization	Instruction has been issued to the Task Force for submitting report on the feasibility of the site.
<b>Jowai</b>	West Jainti a Hills	-	-	Expression of Interest floated on 8th June 2023	New Expression of Interest floated on 1 <sup>st</sup> August 2024, as the proposals received earlier were not feasible.

**Table 5: Status of Solid Waste Management currently undertaken.**

SN	Particular	Approved SWM Project by (ULBs)		Remarks
		Approved No	Approved Quantity (TPD)	
1	Sanitary Waste Incinerator: Shillong	1	4	Installation Completed, the plant is under trial and shall be made functional by October 2024.
2	Compost Plant in Khliehriat.	1	10	Tendering process completed and work is under progress.
3	Decentralized Wet Waste Processing	8	35.5	<ul style="list-style-type: none"> <li>i. One Decentralized waste processing unit of 3 TPD capacity is completed and training of SHG to operate the facility is under progress.</li> <li>ii. Work on 3 (Three) Decentralized waste processing units of 14.5 TPD capacity has been initiated.</li> <li>iii. Detail Project Reports are under preparation by the ULBs for 18 TPD.</li> </ul>
4	Material Recovery Facility for Dry Waste processing	10	58.5	<ul style="list-style-type: none"> <li>i. Work on 4 (Four) Decentralized waste processing units of 43 TPD capacity has been initiated.</li> <li>ii. Detailed Project Reports are under preparation by the ULBs for 15.5 TPD.</li> </ul>

Table 6: Existing Liquid Waste Management facilities

Details of Existing Treatment facilities	Feb-24	Jul-24
<b>Numbers</b>	4	11
<b>Type of facility</b>	-	4 numbers of STPs
	FSTPs	7 numbers of FSTPs
	-	Nullah In-situ Remediation
<b>Capacity (MLD)</b>	0.21	3
<b>Locations</b>	<ol style="list-style-type: none"> <li>1. Marten, Shillong.</li> <li>2. Doldegre, Tura.</li> <li>3. Resubelpara</li> <li>4. Baghmara</li> </ol>	<p><b>STPs</b></p> <ol style="list-style-type: none"> <li>1. Police Bazar Shillong, Marriot</li> <li>2. Polo Municipal Market, Shillong</li> <li>3. Polo Market, Shillong</li> <li>4. Parking lot Anjalee, Shillong</li> </ol> <p><b>FSTPs</b></p> <ol style="list-style-type: none"> <li>1. Marten, Shillong.</li> <li>2. Behind SMB Quarter, Shillong</li> <li>3. Doldegre, Tura.</li> <li>4. Resubelpara Municipal office</li> <li>5. Baghmara, Civil Hospital.</li> <li>6. Sabah Muswang, Jowai</li> <li>7. Balsrigittim, Williamnagar</li> </ol> <p><b>Nullah In –Situ Remediation</b></p> <ol style="list-style-type: none"> <li>1. Shillong</li> <li>2. Jowai</li> </ol>

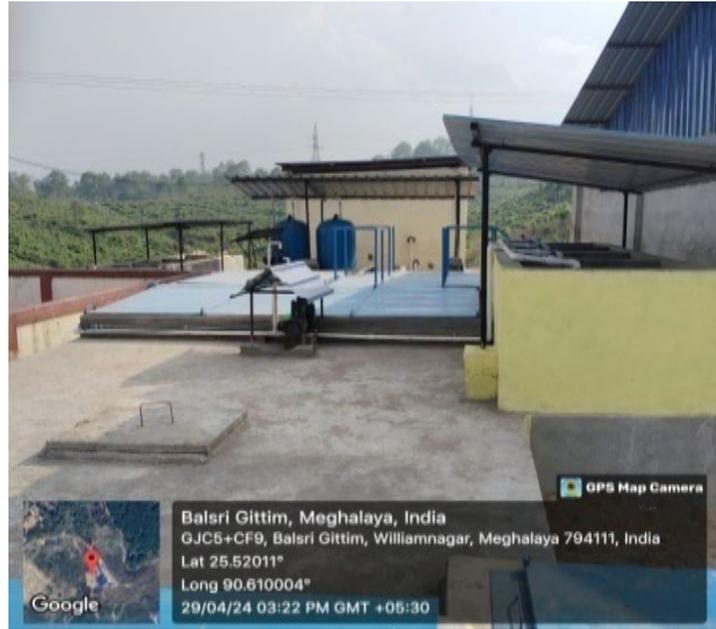
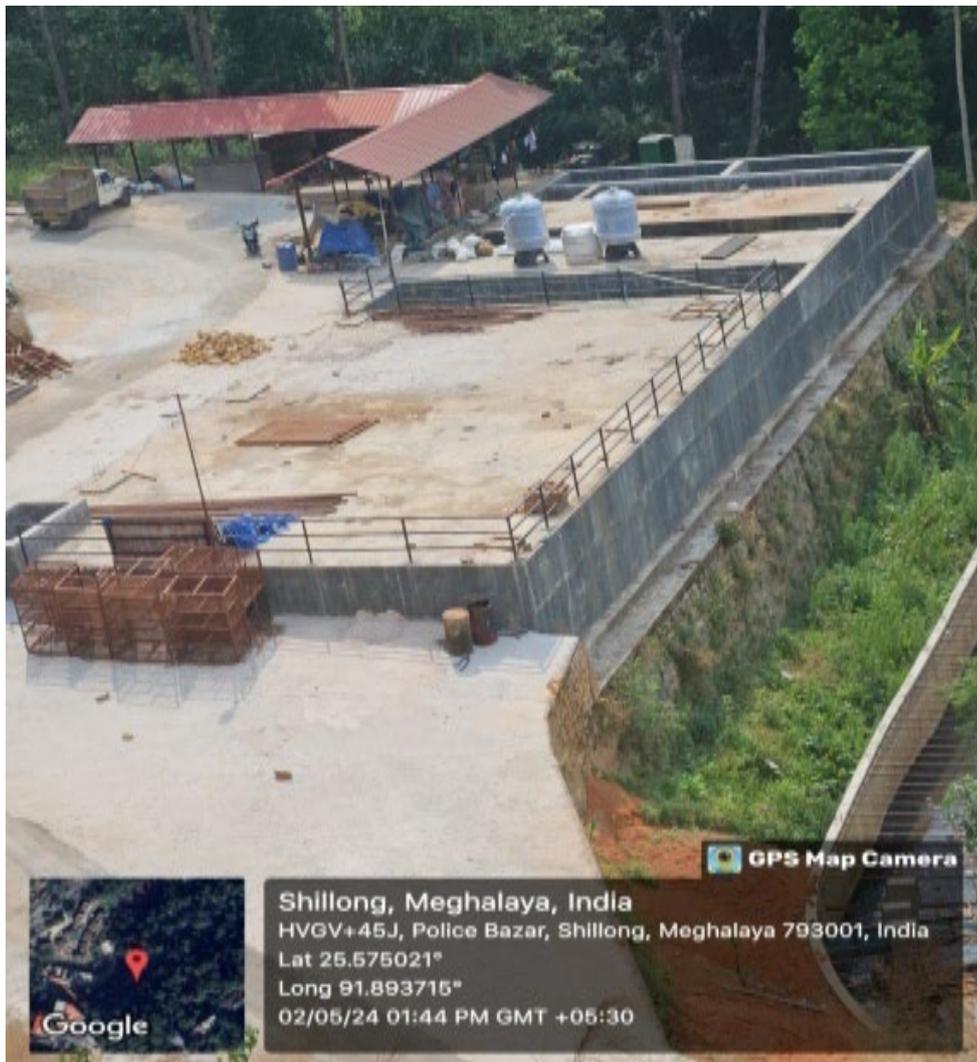
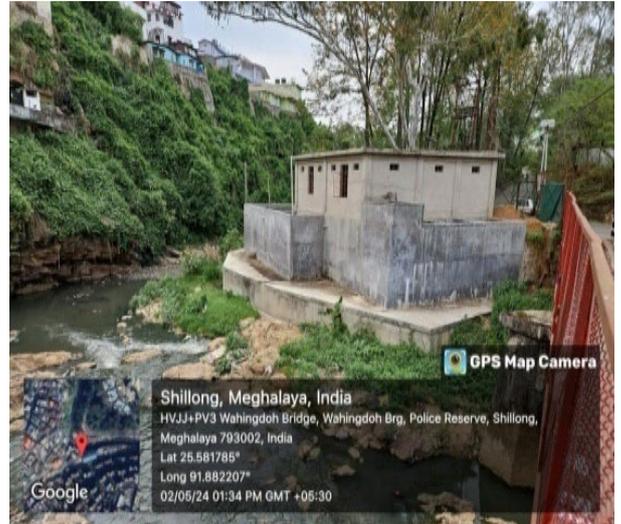


Table 7: Liquid Waste Treatment Plants nearing completion.

Location	No of Treatment Plants	Capacity	Status		Remarks
			Feb-24	Jul-24	
<b>STP:</b>					
i. Municipal filling point, Kenches Trace	1	3.17 MLD	95%	99%	Construction of STPs of capacity 13.14 MLD in Shillong has been completed and will be made operational by October 2024.
ii. Junction of Wahingdoh and Umkhrah	1	7.12 MLD	95%	99%	
iii. Junction of Wahdasoi and Umkhrah	1	0.85 MLD	95%	99%	
iv. By the site of Wahpomdngiem behind SMB Complex at Bishop Cotton Road	1	2.00 MLD	95%	99%	

Onsite STPs

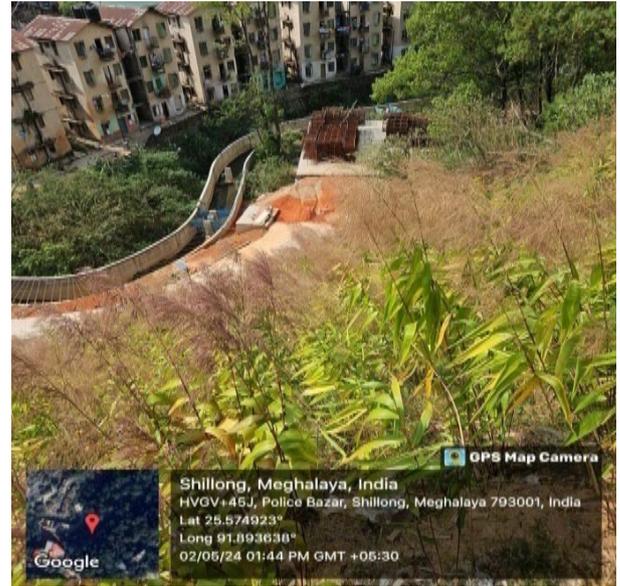


**Table 8: Other Liquid Waste Treatment facilities installation being undertaken.**

<b>Nullah In-situ Remediation: Shillong</b>				
<b>Location</b>	<b>No of in-situ nullah Treatment Plants</b>	<b>Feb-24</b>		<b>July 2024 Updated Status</b>
		<b>% of construction</b>	<b>Remarks</b>	
<b>i. Pomdngiem Drain (also referred as WahThangsniang Drain)</b>	1	100% completed	Trial run has been completed and water quality lab test report is awaited from MSPCB	1.27 MLD of grey water is being treated by operational of the Nullah In - situ Remediation
<b>ii. Oakland Drain</b>	1	100% completed	Trial run completed	
<b>iii. Lawmali Drain</b>	1	100% completed.	Water treatment infra ready for installation and will be installed soon after monsoon.	
<b>iv. Wahingdoh – Raimohan Drain</b>	1	100% completed	Water treatment infra is ready for installation and will be installed soon after monsoon.	
<b>v. Polo Drain</b>	1	100% completed.	Water treatment infra ready for installation, will be installed	

Nullah In-situ Remediation: Shillong				
Location	No of in-situ nullah Treatment Plants	Feb-24		July 2024 Updated Status
		% of construction	Remarks	
			soon after monsoon.	

Nullah In-situ Remediation: Jowai				
Location	No of in-situ nullah Treatment Plants	February 2024		July 2024 Updated Status
i. SyntuKsiar (near Myntwa Stream)	1	87%		So far, treatment of 0.65 MLD of grey water is being initiated by Nullah In - situ Remediation Plants installed in Jowai.
ii. Panaliar	1	95%		
iii. Caroline Colony	1	95%		
iv. Ladthadlaboh west	1	95%		
v. Khimusniang	1	92%		
vi. Umshangiar	1	85%		
vii. lawmusniang	1	90%		
viii. Mynthong1	1	90%		
ix. Mynthong2	1	85%		
x. PanaliarMutong	1	90%		
xi. Liar Kdongtreriat Panaliar	1	85%		



## Water Quality Test Report

## Summary of test result -- Wahthangsniang drain

Parameters	Units	Limits	Sampling Location		Result	Meets the effluent standard requirements (Yes / No)
		Standards for Sewage Treatment Plants as per EPA Notification vide GSR 1265) Dated, October 13, 2017	Drain near St. Anthony's College, Inlet Water (before RENEU Treatment)	Drain near FSSM, behind SMB Compound, Treated water (After RENEU Treatment)		
pH	---	6.5 - 9.0	7.1	7.4	Marginal improvement in pH	Yes
Dissolved Oxygen	mg / l	*	1	5	Marginal improvement in DO	---
Total Suspended Solids	mg / l	<100.0	17	12	Reduced by 30%	Yes
Biochemical Oxygen Demand	mg / l	30	170	28	Reduced by 83.50%	Marginally yes
Chemical Oxygen Demand	mg / l	250.0**	340	280	Reduced by 23.50%	No
Total Coliform	MPN / 100 ml	*	170000	63000	Reduced by 63.00%	*
Faecal Coliform	MPN / 100 ml	< 1000.0	33000	13000	Reduced by 60.00%	No

Note: Laboratory test done by Meghalaya State Pollution Control Board

\* Not prescribed \*\* As per General Standards for discharge of environmental pollutants into land for irrigation, EPA Notification vide GSR 801 (E) EPA, 1986 dated 31st December 1993

**Table 9: Status of Liquid Waste Management projects under consideration**

SN	Particulars	Approved no.	Approved Capacity/numbers	Remarks
1	Desludging Vehicles	8	8 Nos	Procurement of Cesspool Vehicles is under progress.
2	STPs	8	21.5 MLD	1. Identification of Land by ULBs is under progress.
3	I & D (Interception & Diversion Drains)	8	23 KMs	2. Engagement of Technical Support Unit - Consultant is under finalization for preparation of Designs & DPRs
4	Rambyrthai, Jowai	1	540 KLD	Proposals have been submitted for consideration of funds under Compensation for Restoration of Environment.

## 9.5 ANNEXURE V – SPECIAL DRIVE AND INTERVENTIONS

### 9.5.1 Capacity Building

With the objective of building the capacity of the Urban Local Bodies Officials, the Urban Affairs Department has conducted various Capacity Building programmes for various levels of Waste Management Officials:

Solid Waste Outstation Trainings	
<p>a) Centre for Science &amp; Environment (Nimli Rajasthan): Solid Waste Management Circular Economy Capacity Building Workshop.</p>	
<p>b) Workshop on Solid Waste Management Rules 2016 to the Shillong Municipal Board Waste Managers</p>	
<p>c) Capacity Building programme for the Waste Management Technical Officials of Urban Local Bodies of Garo Hills Region</p>	 <p><b>THE TURA MUNICIPAL BOARD AND SWACHH BHARAT MISSION TEAM HELD A WORKSHOP AT TURA TO BOOST ULBS' CAPACITY IN WASTE MANAGEMENT AND STAKEHOLDER COLLABORATION.</b></p>

d) Capacity Building Programme for the Waste management workers of Shillong City (Drivers, Lorry Attendants, and informal Sectors) on Waste Segregation and Transportation.



### Liquid Waste Management:

a) Capacity Building Programme Used Water Management on Diversion Drain and STPs: CSE Nimli Rajasthan



b) Capacity Building Programme Used Water Treatment & Bio Gas Plants: IIT Guwahati.



c) Training for the Cesspool Workers of Shillong Municipal Board



### 9.5.2 IEC & Behavioural changes:

237 IEC & BC programmes have been conducted from February 2024 till June 2024 and the programme taken under IEC & BC are as follows:

- Awareness Cum Planning Programme:
- Zero Littering Campaign (Schools & Colleges Students)
- Livelihood Enhancement through Waste Management.
- Formation of Eco Clubs.
- Micro Community Owned Programme
- Media Campaign
- Waste Management Campaign for Taxi Drivers.
- Special Programme in Religious places.
- Installations of Education Signages and ETC.



## 9.6 ANNEXURE VI

<b>CURRENT STATUS</b>		
<b>FUNDS COMMITTED:</b>		
<b>1</b>	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	48.53 Cr
<b>2</b>	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr *
	<b>Total</b>	<b>135.35 Cr</b>
<b>EXPENDITURE INCURRED:</b>		
<b>3</b>	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr *
<b>4</b>	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	11.90 Cr
	<b>Total</b>	<b>98.72 Cr</b>

<b>FUNDS AVAILABLE: (Balance &amp; Expected to be transferred)</b>		
<b>5</b>	Balance funds available in Ring Fenced Account	36.63 Cr
<b>6</b>	Additional fund to be transferred to Ring Fenced Account	
	a) SBM2.0 Solid Waste Management (SWM)	4.40 Cr
	b) SBM 2.0 Used Waste Management (UWM)	11.12 Cr
	<b>Total</b>	<b>52.15 Cr</b>

\* This amount was not transferred to the Ring-Fenced account as these projects were in various stages of implementation and processing of and the payments were also underway. All the payments were released with the approval of the Chief Secretary. Further, some funds relating to CSS like Smart City could not be transferred to the ring-fenced account as the payments have to be processed through the designated SNA accounts through the PFMS systems as mandated by the Government of India. However, these payments were also released with the approval of the Chief Secretary, in compliance of the directions of the Hon'ble NGT.

SUMMARY OF PROGRESS IN DEPOSITING SUMS IN THE “RING-FENCED ACCOUNT” (in Crores)					
SN	A	B	C	D	E
I	Funds Committed for Solid Waste Management in Urban Area	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
1	15 <sup>th</sup> Finance Commission	8,13,39,422.00	8,80,58,925.00	1,79,47,134.00	-
2	Grant in Aid	16,50,46,102.00	-	1,73,75,113.00	2
3	Swachh Bharat Mission (Urban)	72,222.00	-	-	7,46,80,000.00 (4,66,75,000 sanctioned Released by the GOI and to be transfer to NGT account)
4	Smart City	0.00	16,00,00,000.00	-	-

SUMMARY OF PROGRESS IN DEPOSITING SUMS IN THE “RING-FENCED ACCOUNT” (in Crores)					
SN	A	B	C	D	E
I	Funds Committed for Solid Waste Management in Urban Area	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
5	Environmental Compensation for Solid and Liquid Waste Compensation for Jowai	10,00,00,000.00	-	-	-
	Sub Total 1	34,64,57,746.00	24,80,58,925.00	3,53,22,247.00	7,46,80,000.00 (4,66,75,000.00)
II	Funds Committed for Liquid Waste				

SUMMARY OF PROGRESS IN DEPOSITING SUMS IN THE “RING-FENCED ACCOUNT” (in Crores)					
SN	A	B	C	D	E
I	Funds Committed for Solid Waste Management in Urban Area	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
	Management in Urban Area				
1	15 <sup>th</sup> Finance Commission	13,86,54,019.00	69,29,600.00	8,36,57,862.00	-
2	Grant-in-Aid	-	19,59,63,215.00	-	-
3	Swachh Bharat Mission (Urban)	2,22,222.00	-	-	18,12,00,000.00(11,33,00,000.00 sanctioned Released by the GOI and to be transfer to NGT account)

SUMMARY OF PROGRESS IN DEPOSITING SUMS IN THE “RING-FENCED ACCOUNT” (in Crores)					
SN	A	B	C	D	E
I	Funds Committed for Solid Waste Management in Urban Area	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
4	Smart City	-	19,31,00,000.00	-	-
5	AMRUT	-	22,41,04,164.00	-	-
	Subtotal 2	13,88,76,241.00	62,00,96,979.00	8,36,57,862.00	18,12,00,000.00 (11,33,00,000.00)
	TOTAL (1+2)	48,53,33,987.00	86,81,55,904.00	11,89,80,109.00	25,58,80,000.00 (15,99,75,000.00)
	GRAND TOTAL (column B+C)	1,35,34,16,192.00 (Rupees One Hundred Thirty-Five Crore Thirty-Four Lakhs Sixteen Thousand One Hundred and Ninety-Two)			

Table 10: LIST OF PROJECT INCURRED AFTER 22.12.2022 FOR SOLID AND LIQUID WASTE MANAGEMENT

SN	NAME OF THE PROJECT/ACTIVITIES UNDERTAKEN	Amount utilized (Rs)
1	Design, construction, erection, installation and successful commissioning of faecal sludge & septage treatment plant (FSSTP) of capacity 350m <sup>3</sup> /day, nallah waste water treatment of 2000m <sup>3</sup> /day, sewage pumping station and all appurtenant structures and allied works complete including onsite treatment of nallah waste water at 4 locations under AMRUT	22,41,04,164.00
2	Bioremediation for 11 Drains/tributaries of the Myntdu River	19,41,38,963.00
3	Waste Water Treatment through in-situ Nallah Treatment /technology at various Location in Shillong under Smart City.	19,31,00,000.00
4	Installing of 4 nos. of 1 Metric Ton per day capacity, unsegregated waste management plants at Marten, Mawlai Mawiong under Smart City.	16,00,00,000.00
5	Procurement of Garbage Vehicle, Excavator, Compactor, Waste Converter, Bailing Machines, etc	4,60,65,264.00
6	Construction of Physical Infrastructure of parking Bay, Brick Wall Boundary Fencing, Retaining wall etc. and other amenities at Waste Disposal site.	1,37,07,019.00
7	Procurement of Dustbin, Protective Equipment, Dustbin Containers, etc.	46,44,000.00
8	Setting up of Common Bio-medical Waste Treatment and Disposal facilities at Chasingre, Tura	2,47,01,894.00

SN	NAME OF THE PROJECT/ACTIVITIES UNDERTAKEN	Amount utilized (Rs)
9	Supply & Installation of Plastic Waste Management System i.e., Plastic Waste Shredder, Plastic Dust Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	20,65,000.00
10	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	44,29,600.00
11	Supply installation, Testing and Commissioning of Septage Treatment Plant (STP) at Rongkhon Songgital Tura	12,00,000.00
<b>Total</b>		86,81,55,904.00

**Table 11: LIST OF PROJECTS FOR SOLID AND LIQUID WASTE MANAGEMENT UTILISED FROM THE RING-FENCED ACCOUNT**

Sl. No	NAME OF PROJECT/ACTIVITIES UNDERTAKEN	AMOUNT UTILISED (Rs)
1	Common Bio Medical Waste Treatment Plant at Doldegre, Tura	49,54,050.00
2	Procurement of Bolero Pickup CBC.1.7 Tipper/Hopper	23,86,600.00
3	Compost Plant at Khliehriat (Retaining Wall For Compost Plant and Earthwork at Umtyra, Khliehriat.)	1,73,75,113.00
4	Levelling and Compaction of Garbage at Marten SLF Phase-I & II	70,30,173.00

Sl. No	NAME OF PROJECT/ACTIVITIES UNDERTAKEN	AMOUNT UTILISED (Rs)
5	Construction of Crematorium at Khliehtyrshi, Riaturiem	35,76,311.00
6	Cleaning of Wahumkhrah river, Polo Shillong Phase II	5,27,27,689.00
		2,47,49,170.00
7	Construction of Reservoir Tank and Borewell at Sabah Muswang.	49,37,160.00
8	Construction of overhead reserves at Sabah Muswang FSSTP Plant, Jowai	12,43,843.00
	<b>TOTAL</b>	<b>11,89,80,109.00</b>



**Government of Meghalaya**